GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4859 ANSWERED ON:09.12.2010 RESERVATION IN CORPORATE SECTOR Tandon Annu

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government is considering measures to introduce reservation for weaker sections of the society in the corporate sector;
- (b) if so, the details thereof;
- (c) whether the Government is also considering to provide incentive to companies employing people from the local community and/or weaker sections of the society; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (d) Ministry of Corporate Affairs' mandate is to administer the Companies Act, 1956 which provides for incorporation, management and winding up of companies. It does not deal with the employment in the Corporate Sector.